

ORIGINAL APPLICATION NO.

111 of 1987.

COUNSEL FOR APPLICANT: MR. K. NAGESWARA REDDY

COUNSEL FOR RESPONDENTS: MR. K. JAGANNADHA RAO, C.G.S.C.

MR. M.P. CHANDRAMOULI, Spl. Counsel
for Govt. of I.P.

ORDERS OF THE TRIBUNAL

The applicant herein has sought direction from this Tribunal to consider him for appointment for the post of Sweeper/Scavenger in the Headquarters office, Collectorate of Central Excise, Central Excise, Hyderabad, along with the candidates sponsored by the Employment Exchange.

2. By an interim direction dated 9-2-1987, this Tribunal has directed that the applicant should be considered for the said posts along with the candidates sponsored by the Employment Exchange subject to the condition that the applicant fulfills the rules and conditions regarding qualifications, fitness etc. and his application dated 2-2-1987 has been received by the authorities and also subject to the condition that the process of selection, conducting interview etc. have not been completed already.

3. A counter has been filed on behalf of the Respondent¹ stating that pursuant² prior interim direction by this Tribunal in O.A.No.259/86 dated 3-9-1986, two other candidates, viz., Sri T.Krishna and Smt. Sangeetha have been already considered and appointed by an order dated 3-12-1986. The applicant

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has come before this Tribunal long after the selection process was over. We have heard the Counsel for the Applicant, Mr. Parameswara Rao on behalf of Mr. K. Jagannadha Rao, C.G.S.C. representing Respondent No.1 and Mr. M.P. Chandramouli, Special Counsel for the Govt. of Andhra Pradesh representing Director of Employment and Training, Govt. of A.P. & the Employment Officer, Hyderabad.

4. As the applicant has approached this Tribunal long after the selection was over, the application has become infructuous and is disposed of accordingly. But in the circumstances, there will be no order as to costs.

(dictated in Open Court)

B.N. Jayasimha

(B.N. JAYASIMHA)
Vice-Chairman

D. Surya Rao

(D. SURYA RAO)
Member (J)

27th April, 1987.

RSR°